

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

OA 1278 of 1996

Present : Hon'ble Mr. Justice M.A. Khan, Vice-Chairman(J)  
Hon'ble Mr. S. K. Naik, Administrative Member

Ashoke Majumdar & Ors.

- VS -

S.E.Railway

For the Applicants : None

For the Respondents : Mr. B.P. Roy, Counsel

Date of Order : 02-02-2005

O R D E R

MR. M.A. KHAN, VC

None is present on behalf of the applicant although the matter was passed over <sup>at ab. 11 in Second call</sup> in the afternoon. Ld. Counsel for the respondents has submitted that an identical matter with similar relief filed by some of the colleagues of the present applicants has already been dismissed by this Tribunal. He has also produced copy of the order of the Tribunal dated 21-12-2004 passed in O.A. 1185 of 1996.

2. It is noticed that the applicants were not present on the last date of hearing. To-day also none is present. It appears that the applicants are no more interested in pursuing the matter. Accordingly, the O.A. is dismissed in default.

*Seal*  
Member(A)

*Seal*  
Vice-Chairman

DKN